

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 350/122/2017

Date of Order: 09.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Nirmal Kr. Bera  
Vs.  
D/O India Post

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. M.K. Ghara, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. A. Chakraborty, Id. counsel appears for the applicant and Mr. M.K. Ghara, Id. counsel appears for the respondents.

2. Both the counsels submitted that the applicant had already got the relief as the suspension order has already been revoked by the respondent authority. As such the OA is dismissed as being withdrawn.

(Dr. Nandita Chatterjee)

Member (A)

pd

(Manjula Das)

Member (J)

